

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

**CP (IB)-1571/I&BC/(MB/2018**

CORAM : SHRI B.S.V. PRAKASH KUMKAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: **VIVIK CHOPRA**

**v/s.**

**WADHWA GROUP HOLDING PVT. LTD.**

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

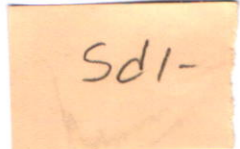
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ORDER  
3. CP (IB)-1571/I&BC/(MB/2018

On hearing the submissions of the Corporate Debtor Counsel, this Bench is of the view that it is slightly complicated matter, henceforth both the parties are hereby directed to file written synopsis on the next date of hearing.

List this matter on 2.8.2018.

  
RAVIKUMAR DURAISAMY  
Member (Technical)

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)